

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
NEW DELHI

OA/TA/RA/CCP No. 2640 1990

Amiya Kr. Bose Sh. Ranjan Mukherjee  
APPLICANT(S) COUNSEL

VERSUS

U.O.I. COUNSEL  
RESPONDENT(S)

Date	Office Report	Orders
		18.12.90. Present : Shri Ranjan Mukherjee, Counsel for the Applicant. At the request of the learned counsel for the applicant to amend the title of the petition as well as the prayer clause, two weeks time is granted. List on 11.1.91.
		<i>(Signature)</i> ( P. C. Jain ) Member (A) <i>(Signature)</i> ( T. S. Oberoi ) Member (J)
		11.1.1991. <i>(Signature)</i> Present: Shri Ranjan Mukherjee, counsel for the petitioner.
		At the request of the learned counsel for the petitioner, he is permitted to withdraw the present OA, with the liberty to file a fresh one, if necessary. Accordingly, the OA is dismissed as withdrawn.
		<i>(Signature)</i> ( I.K. RASGOTRA ) MEMBER (A) <i>(Signature)</i> 11.1.91. (T.S. OBEROI) MEMBER (J) 11.1.91.